

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

22. C.P. (IB)/800(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Pasad Impex Private Limited
Vs
Etc - Energy Therapy Co. Private
Limited

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Mr. Yahya Batatawala, Ld. Counsel for the Operational Creditor present.

Post this matter on **07.05.2024** before the Regular Bench.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

LAKSHMI GURUNG
Member (Judicial)